NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO143(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY:

M/S Anupam Varshey & Ors.

M/s. Swastik Metally Casting Pvt. LTd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

REPRESENTATION

S.NO.

RAJIV BAHL Advocate Petrtimens.

Rajirk forsan J Kupardih.

Arrivol DAWAR

HELTAS Mith

Order

Mr. Rajiv Bahl, learned counsel for the petitioner states that reply has been filed in the Tribunal. Rejoinder, if any, be filed within two weeks with a copy in advance to the counsel opposite.

List for further consideration on 02.11.2016.

DESIGNATION

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA)

MEMBER (T)

30.9.2016 (P.K.Sud)